

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For Compliance	433( e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.


*Nishita Paul  
Counsel for Petitioner  
Nishita Paul*

*Adv for the  
Respondent  
Copy of the Petition &  
other Docs  
Not Served*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
Counsel for Petitioner undertake to serve a copy of petition on the Respondent. For serving copy and for filing objections list it on 28/09/2017.

  
**Member (T)**

  
**Member (J)**